

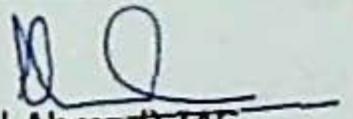


Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat, Jammu.

NOTIFICATION
Jammu, the 13th December, 2018

SRO 573.- In exercise of the powers conferred by sub section (1) of section 4 read with section 6 of the Jammu and Kashmir Board of Professional Entrance Examination Act, 2002, the Government hereby re-appoint Mr. Mohammad Ashraf Bukhari, IAS (Retired) as Chairman, Jammu and Kashmir Board of Professional Entrance Examination for a period of two years w.e.f 12.12.2018 or until he attains the age of 65 years, whichever is earlier, on the same terms and conditions as notified vide notification SRO-394 dated 13.12.2016 read with notification SRO-403 dated 25.9.2017.

By order of the Government of Jammu and Kashmir.


(Hilal Ahmad) IAS

Commissioner/Secretary to the Government.

No: GAD(Ser)Genl/190/2008

Dated:13.12.2018

Copy to:-

1. Vice-Chancellor, University of Kashmir.
2. Vice-Chancellor, University of Jammu.
3. Secretary to the Government, ARI and Trainings Department.
4. Mr. Mohammad Ashraf Bukhari, IAS (Retired).

Copy also to the:-

1. All Financial Commissioners.
2. Vice-Chairman/Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. All Commissioners/Secretaries to the Government.
9. Divisional Commissioner, Jammu/Kashmir

10. Chairperson, J&K Special Tribunal.
11. Secretary, J&K Public Service Commission.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director Information, J&K.
15. Director Estates, J&K.
16. Director Archives, Archaeology and Museums.
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Srinagar/ Jammu.
20. Private Secretary to the Governor.
21. Private Secretary to Advisor (K) to the Governor.
22. Private Secretary to Advisor (G) to the Governor.
23. Private Secretary to Advisor (S) to the Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
26. Incharge website, GAD.
27. Government Order file/Stock file.